



## Tribune, Delhi

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### NHRC takes note of 3 newborns' death

Chandigarh: The National Human Rights Commission (NHRC) has taken suo motu cognisance of a report published in The Tribune that the Special Neonatal Care Unit (SNCU) at the General Hospital in Panipat district of Haryana is without any paediatrician and ventilator. Three newborns died here on January 28 while 33 had died in 2018. The news report highlighted the hospital has been functioning without a paediatrician for two months. TNS



## Hindustan Times, Delhi

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### **NHRC expresses concern over declining sex ratio at birth**

The National Human Rights Commission (NHRC) has taken suo motu cognisance of a media report that has raised serious issue of abysmal sex ratio across the country specifically in the southern states. As per news report, the data collated by the Office of the Registrar General of India from the Civil Registration System reveals that in the year 2016, Andhra Pradesh and Rajasthan states had the worst sex ratio at birth of 806.



## NHRC notice to TN on minors' sex abuse

**CHENNAI, DHNS:** National Human Rights Commission (NHRC) on Friday issued notices to Tamil Nadu chief secretary and DGP seeking a detailed report, within four weeks, on the rescue of 15 girls from a shelter home in Tiruvannamalai following complaints of sexual abuse against the home's in-charge.

The in-Charge of the shelter home has been arrested under the Protection of Children from Sexual Offences (POCSO) Act and the rescued girls have been shifted to a government facility.

In a notice, the commission observed that the contents of the news report, if true, amount to violation of human rights of the victim minor girls.

"Accordingly, it (the NHRC) has issued notices to the chief secretary and the director general of police, Tamil Nadu, calling for a detailed report in the matter, within four weeks including action taken against the guilty and steps taken for relief, rehabilitation and counselling of the victims," a press release from the NHRC said.